NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.74/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES: Shri Vikram Naharwar

M/s. Amsar Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME DESIGNATION

Kinjal Patel Advocate
ilb. Converse for Pehinner S. No. SIGNATURE Law LLP

2. Nihal Shelty Advocati ilb M.V. Kimi & Co. for Repordent

COMMON ORDER C.A. No. 114/2016 IN T.C.P. No. 58/397-398/CLB/MB/MAH/2014 T.C.P. No. 74/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present. 1.
- 2 Both the sides are seeking adjournment. By consent adjourned to 03.10.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017

Sd/-

M.K. Shrawat Member (Judicial)